

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 4213 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Yomge Ado,
District & Sessions Judge, Tezu, Lohit District,
Arunachal Pradesh.

Dated Guwahati, 16th November, 2020.

Sub:- Leave.

Ref:- Letter Dated 13th November 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.11.2020 and restricted holiday on 24.11.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4215

Memo NO.HC.VII-21/2008/4214/A, dated 16.11.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Pda